

[Print](#)**Defective Case Register from 2025-10-16 to 2025-10-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/40538/2025	ADV.	2025-10-16	Provision of Law Not proper
2	D-CONTC/40675/2025	ADV.	2025-10-16	i) Undertaking of non filing of translated copy not filed. ii) Synopsis and date chart not page mark in Index.
3	D-WP(C)/40822/2025	AMIYA KUMAR MOHANTY	2025-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page not marked annex.17 to 22. and also page not properly marked in index. 2. page nos.33 35 39 40 63 82 86 88 and 90 are not neat.3. D.c.fee Rs. 10/- to be paid on v.nama.
4	D-BLAPL/31530/2025	BIKAS SWAIN	2025-10-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
5	D-ABLAPL/31626/2025	PRAVASH CHANDRA JENA	2025-10-16	1. C.T. case No. mentioned in Cause Title is not tallying with that of in F.I.R. Copy.
6	D-CONTC/40673/2025	ADV.	2025-10-16	i) CONTC no. and date of disp. of wrongly mention in page no. 4. ii) Para no not correctly mention in petition as well as declaration.
7	D-ABLAPL/31772/2025	SUNIL KUMAR PANDA	2025-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Signature of the petitioner No.2 on V.nama does not tally with cause title.
8	D-MACA/42217/2025	GIRIJA PRASAD DUTTA	2025-10-16	age of petitioner-5 not furnish, statutory deposit not made IA filed
9	D-ABLAPL/31665/2025	SASMITA NANDA	2025-10-16	1. Page No. 11 is not legible properly
10	D-WP(C)/42110/2025	SRIKHETRA MISHRA	2025-10-16	1, As per record, Annexure-1 not properly page marked in Index.
11	D-CONTC/40143/2025	ANIRUDH SANGANERIA	2025-10-16	CAUSE TITLE OF W.P.(C) NO.801/ 2025 BE FILED THEN PUT FOR SR
12	D-BLAPL/31569/2025	JUGALA KISHORE PANDA	2025-10-16	i)Signature of the accused and signature of the Sub Asst. Jailor not in Proper place of the vakalatnama.
13	D-BLAPL/31585/2025	AKSHAYA KUMAR SAHOO	2025-10-16	1. In Index page marking not done properly.
14	D-WP(C)/42114/2025	UMARANI PANDA	2025-10-16	Case of the nomenclature not furnished in the V.nama.
15	D-ABLAPL/31707/2025	SANTOSH KUMAR MAHANTY	2025-10-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for S.R there after
16	D-LAA/40742/2025	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL)	2025-10-16	Put up for further S.R after payment of C.Fees for computing the period of limitation.
17	D-WA/42009/2025	SHAKTI PRASAD PANDA	2025-10-16	i) Para no. not correctly furnished in declaration. ii) Legible copy of page no. 62 to 70 120 136 to 141 146 are to be filed.
18	D-CRLMC/30698/2025	MUUKESH PANDA	2025-10-16	1. No Due certificate dated not correctly furnished Sl. no.11 and 6th line of page no.9
19	D-BLAPL/31784/2025	BISWOJEET LENKA	2025-10-16	i)Page no. 16 not legible.
20	D-RVWPET/42187/2025	GAJENDRANATH ROUT	2025-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Para no not correctly furnished in Rvwpet petition.
21	D-CONTC/40655/2025	ADV.	2025-10-16	1. Not properly made a opp.party.
22	D-CRLMP/31073/2025	SOMANATH SATAPATHY	2025-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. NEAT AND LEGIBLE COPY OF PAGE NOS.17 TO 21 BE FILED 2. PAGING OF INDEX ,SYNOPSIS AND DATE CHART BE OMITTED
23	D-ABLAPL/31634/2025	PRAVASH CHANDRA JENA	2025-10-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
24	D-ABLAPL/31644/2025	SANJAY KUMAR DAS	2025-10-16	1. Synopsis and Date chart not page marked. 2. Date Chart first page not signed. 3. Annexure 4 not legible.
25	D-RSA/40428/2025	SAILABALA JENA	2025-10-16	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 2.Valuation and C.Fee Payable Not furnished.3.P.Respondents No-3 to 6 not made parties .4.Appellant No-2 not executed the Vakalat.Put up for further S.R after made good.
26	D-CRLA/30944/2025	ANIRUDHA DAS	2025-10-16	paragraphs not correct in declaration of I.A. NO.2738/2025
27	D-BLAPL/31555/2025	RITURANJAN CHHOTARAY	2025-10-16	I) Authorisation not mentioned in the Affidavit
28	D-WP(C)/42296/2025	NIHAL RATH	2025-10-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. Annexure3 mentioned twice and annexure-5 not mentioned in averments.

29	D-CRLREV/31501/2025	JATINDRA KUMAR MOHAPATRA	2025-10-16	1. Being Aggrieved and Ground not mentioned in petition. 2. Vernacular and good ground certificate not furnished
30	D-RPFAM/42333/2025	DEEPAK RANJAN SUNDARAY	2025-10-16	good ground not furnished
31	D-CRLA/31287/2025	RAMANI KANTA PATTANAIK	2025-10-16	Court Fee Rs.6.00 not paid 2. Receipt showing copy On counsel for vigilance not filed
32	D-ABLAPL/31731/2025	MD. GOLAM MADANI	2025-10-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
33	D-WP(C)/42047/2025	DEBADUTTA KANUNGO	2025-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-CMAPL/39451/2025	ADV.	2025-10-16	AU fee Rs 2.25/- to be paid.
35	D-MATA/42280/2025	NIRANJAN PANDA	2025-10-16	further SR after filling of c copy
36	D-RSA/40139/2025	TAPOBANTA BARIK	2025-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
37	D-BLAPL/31445/2025	JYOTSNARANI RATH	2025-10-16	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.16 and 17 are not neat and ref. certificate not tally with FIR details.
38	D-CONTC/40706/2025	ADV.	2025-10-16	1. WP(C) No. wrongly mentioned in the cause title and Prayer of the petition. 2. Reference Certificate not correctly furnished.
39	D-ABLAPL/31642/2025	PRAVASH CHANDRA JENA	2025-10-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
40	D-WP(C)/42156/2025	JAGAMOHAN PATTANAIK	2025-10-16	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 1. paragraphs not correctly furnished in declaration
41	D-BLAPL/31382/2025	HRUDANANDA MOHAPATRA	2025-10-16	1. Page Nos. 7 and 8 are not legible properly
42	D-BLAPL/31299/2025	BIRENDRA KUMAR PARDHI	2025-10-16	1. Paragraph 5 of the application filled twice. 2. Annexure-1 not attested
43	D-CRLMC/30403/2025	PRATAP KUMAR NAYAK	2025-10-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for after removal of defect.

44	D-WA/42081/2025	UMARANI PANDA	2025-10-16	i) Synopsis, date chart and Anx-9 are not page mark in Index.ii) Being aggrieved not furnished.iii)Put for SR after filing of c. copy of impugned order and removal of other defect.
45	D-LAA/40396/2025	DHANANJAYA MUND	2025-10-16	Put up for further S.R after exemption of C.Fee for computing the period of limitation
46	D-BLAPL/31541/2025	LAXMAN PRADHAN	2025-10-16	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. For further S.R
47	D-MACA/42218/2025	GIRIJA PRASAD DUTTA	2025-10-16	age of pet-2not furnish, statutory deposit not made ,IA filed
48	D-RSA/41247/2025	SANJEEV UDGATA	2025-10-16	1. Period of Delay 636 days
49	D-CRLREV/31457/2025	BHABANI SHANKAR DASPARIDA	2025-10-16	1.Period of Delay 5 days.Limitation petition not filed.
50	D-WP(C)/41743/2025	SANTOSH KUMAR DASH	2025-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-ABLAPL/31691/2025	ROHIT RANJAN RAY	2025-10-16	1, In affidavit, at Sl 2 information left blank
52	D-CRLA/31379/2025	JYOTIRMAYA SAHOO	2025-10-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2.75p. to be paid 2.Rs. 50/- to be paid on v.nama 3. Put up for S.R after filing of c.cop/free copy of impugned judgement
53	D-ABLAPL/31694/2025	SAMARESH PATTANAIK	2025-10-16	1. In affidavit, Sl-4 information wrongly furnished.
54	D-CRLMC/31490/2025	ANIRUDHA DAS	2025-10-16	1. C.Copy of Charge Sheet and F.I.R. to be filed.
55	D-WP(C)/41487/2025	SUBAS CHANDRA DAS	2025-10-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D-WP(C)/42357/2025	GOPAL CHARAN MOHANTY	2025-10-16	14-NOT PROPERLY INDEXED. 1.Cccupation not furnished in the affidavit.
57	D-WP(C)/42051/2025	SUSANTA KUMAR LENKA	2025-10-16	Page 47 not neat
58	D-CRLMC/31528/2025	P.V.S.NANAJI ACHARY	2025-10-16	1. As per impugned order under Annexure-1 Nomenclature of the case No.120 of 2022 does not tally with Synopsis and petition.2. Signature of the petitioner on V>Nama does not tally with cause title.

59	D-RSA/40226/2025	AKASH KUMAR PATAJOSHI	2025-10-16	Put up for further S.R after disposal of I.A No-1388/2025
60	D-CONTC/40508/2025	ADV.	2025-10-16	Name of petitioner not mentioned in index.
61	D-CONTC/40662/2025	ADV.	2025-10-16	Para no. not furnished in declaration.
62	D-WP(C)/42351/2025	SANGHAMITRA ACHARYA	2025-10-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED R.C.No.152 of 2025 mentioned in the synopsis and petition appears to be wrong vide Anx-2.3.occupation not furnished in the affidavit.
63	D-CMAPL/37266/2025	ADV	2025-10-16	Put up for SR after filing of c. copy of impugned order.
64	D-WP(C)/41963/2025	KISHORE KUMAR MISHRA	2025-10-16	1. Annex-5 not neat and legible. 2. Annex-6 not exhibited in the petition as per Index.
65	D-CONTC/40095/2025	ADV.	2025-10-16	REFERENCE CERTIFICATE NOT FURNISHED 2. COPY OF ORDER PASSED IN W.P (C) NO.15642/2025 DTD. 04.06.2025 WITH CAUSE TITLE BE FILED THEN PUT UP FOR SR
66	D-ABLAPL/31743/2025	BIBHU PRASAD MOHANTY	2025-10-16	14-NOT PROPERLY INDEXED.
67	D-CONTC/40651/2025	ADV.	2025-10-16	Subject code not furnished 1. Not Properly made a opp. party. 2. Addressed of the Honble C.J. not correctly furnished.
68	D-RVWPET/42100/2025	SIDHARTH SHANKAR PADHY	2025-10-16	Address of the opp.party nos. 2 to 9 not furnished.
69	D-ABLAPL/31658/2025	KULDEEP NARAYANA PANDA	2025-10-16	1. Date of Occurrence mentioned in the Date chart not correct. 2. Paragraphs in the Petition not properly Serial numbered.
70	D-WP(C)/42693/2025	MANOJA KUMAR KHUNTIA	2025-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Advocate clerk fee of Rs.2/- not paid.
71	D-WA/42006/2025	SHAKTI PRASAD PANDA	2025-10-16	i) Year of the wp(c). no. wrongly mention in reference certificate. ii) Legible copy of page no. 43 to 52 are to be filed.
72	D-CONTC/40548/2025	ADV.	2025-10-16	Provision of Law Not properly mentioned
73	D-CONTC/39897/2025	ADV	2025-10-16	REFERENCE CERTIFICATE NOT FURNISHED
74	D-ABLAPL/31692/2025	ROHIT RANJAN RAY	2025-10-16	1. In affidavit, Sl.2 information left blank
75	D-WP(C)/42018/2025	PRABODHA CHANDRA NAYAK	2025-10-16	Page no.32 repeated twice.
76	D-WP(C)/42086/2025	BIDHADEV ROUTRAY	2025-10-16	.Receipt Showing Serv.copy To cg not Filed.
77	D-WP(C)/42377/2025	CHOUDHURY SATYAJIT MISHRA	2025-10-16	1.Paragraphs not correctly mentioned in declaration
78	D-LAA/40686/2025	JYOTIRMAYA PRASAD BEHERA	2025-10-16	Put up for further S.R after Payment of D.C.Fee for computing the period of

				limitation.
79	D-ABLAPL/31662/2025	PRAMODA KUMAR MISHRA	2025-10-16	1. Items in the Index not properly serial numbered. 2. Name of father of Pet No.6 not mentioned in C.T. 3. Age and name of father of Pet. No.9 not mentioned in C.T.
80	D-CRLMA/31911/2025	ADV.	2025-10-16	Provision of law not correctly furnished.
81	D-CONTC/40696/2025	ADV.	2025-10-16	1.Reference certificate not correctly furnished.
82	D-BLAPL/31582/2025	HIMANSHU SEKHAR MISHRA	2025-10-16	1. Earlier bail application as mentioned in the Annexure-3 not furnished In Reference certificate 2. date of signature of the deponent in the affidavit not furnished. 3. Annexure-1 is not attested. 4. Free copy/ certified copy of the Rejection order not filled. 5. in index page mark not done properly in case Annexure-2,after page 15 there is one page left blank
83	D-WP(C)/42109/2025	DEBENDRA NATH MISRA	2025-10-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.96 97 and 98 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
84	D-WA/41702/2025	NIRANJAN PANDA	2025-10-16	appellant not in party in aggrieved order, Hence WA not maintainable
85	D-CRLMC/31010/2025	BIBHUTI BHUSAN CHOUDHURY	2025-10-16	1. Date of order not correctly furnished Sl. no.13 in Index. 2. Page no.35 Annex-8 not exhibited. 3. Nomenclature not furnished in V.nama
86	D-ABLAPL/31641/2025	JYOTIRMAYA SAHOO	2025-10-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per FIR, pending of the court in cause title and prayer not tally and support of the document to be filed. 2. signature of deponent not tally with affidavit and declaration.
87	D-MATA/42256/2025	BADRINARAYAN PANDA	2025-10-16	Cause Title in order but pet-no 2 and 3 were not party in cp case and their status not furnish
88	D-WA/42002/2025	SHAKTI PRASAD PANDA	2025-10-16	Legible copy of page no.61 to 69 122 138 to 143 148 are to be filed.
89	D-CRLREV/31487/2025	MANOJ KUMAR MOHANTY (2)	2025-10-16	1. Authentication fee due on the (a) Copy of Trial Court Judgement Authentication fee of Rs 13.50/- not paid
90	D-BLAPL/31388/2025	HRUDANANDA MOHAPATRA	2025-10-16	3-AUTHENTICATION FEE IS DEFICIENT.
91	D-WP(C)/42489/2025	SUBHADUTTA ROURAY	2025-10-16	Page no. 27 not correctly mentioned
92	D-WP(C)/42291/2025	FALGUNI RAJGURU MOHAPATRA	2025-10-16	.Subject Code Not Furnished .
93	D-ABLAPL/31660/2025	SUBHA KUMAR MISHRA	2025-10-16	Items in the Index not properly serial numbered.
94	D-WA/42000/2025	SHAKTI PRASAD PANDA	2025-10-16	i) Page mark not properly. ii) Legible copy of page no. 86 and 101 to 106 are to be filed.iii) page mark mention in index does not tally with book mark.

95	D-FAO/42194/2025	PRAMOD KUMAR TRIPATHY	2025-10-16	Court Fee 6 / paid 6/ to be paid
96	D-WP(C)/42001/2025	AKSHAYA KUMAR PANDEY	2025-10-16	1.Signature of the Petitioner no-7 not furnished in V>Nama
97	D-BLAPL/31549/2025	DEEPAK RANJAN PARIDA	2025-10-16	Kanha Samantaray put his signature in the vakalatnama but he is not party in this petition.
98	D-RVWPET/42279/2025	SAMIR KUMAR MISHRA, (SR.ADV.)	2025-10-16	Put up for SR after filing of c. copy of impugned order.
99	D-ABLAPL/31663/2025	MANAS KUMAR CHAND	2025-10-16	Annexure 1 not marked.
100	D-ABLAPL/31655/2025	RAGHUNATH BISWAL	2025-10-16	1. Paragraph declaration not correct. 2. In affidavit, the Deponent has not been identified by the Advocate. 3. Annexure 1 not attested.
101	D-MACA/42155/2025	PRADEEP KUMAR MISHRA	2025-10-16	age of op-1 not furnished
102	D-MATA/41584/2025	LAXMIKANTA TRIPATHY	2025-10-16	8-CAUSE TITLE NOT IN ORDER. AU fee Rs 2/ not paid 1. in every page signature not proper place,good ground certificate not furnished ,page 75 58 to 66 not legible
103	D-CONTC/40496/2025	MANOJ KUMAR NAYAK	2025-10-16	1. Page no.8 not legible.
104	D-WA/42470/2025	KARUNAKAR RATH	2025-10-16	Put up for SR after filing of c. copy of impugned order.
105	D-CRLMC/30498/2025	RAJENDRA NARAYAN ROUT	2025-10-16	1.Copy of Charge sheet to be filed. 2. Certified copy of annex-2 not filed.
106	D-WP(C)/42463/2025	AJIT KUMAR MOHANTY	2025-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid.
107	D-WP(C)/42416/2025	SRINIVAS MOHANTY	2025-10-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-WP(C)/42430/2025	ASHOK KUMAR SAHOO	2025-10-16	GROUND column not furnished.Rule 8 of O.H.C P.I.L Rules not complied with
109	D-BLAPL/31431/2025	SOUBHAGYA KUMAR DASH	2025-10-16	Age of the petitioner not tally with rej. order.
110	D-WP(C)/42265/2025	PRAMOD KUMAR JENA	2025-10-16	1. Date of representation under Annexure-3 does not tally with para-6 of the petition.
111	D-ABLAPL/31657/2025	LAXMIDHAR MAHAPATRA	2025-10-16	1. No description about items under Sl. no. 1 and 2 in the Index. 2. Marking of Date Chart as Appendix 1 not correct. 3. Name of the identifying advocate mentioned in the affidavit not correct. 4. Annexure 1 page 15 not legible.
112	D-CRLA/31493/2025	ANIRUDHA DAS	2025-10-16	1. Dt.of judt. not tally with date chart.2.page no.67 and 69 partially neat.
113	D-CRLREV/31328/2025	BHAWANI SANKAR PANIGRAHI	2025-10-16	1. Put up SR after redacting the name Informant from the petition.
114	D-LAA/40075/2025	DHANANJAYA MUND	2025-10-16	Put up for S.R after payment of D.C.Fees for computing the period of limitation.

115	D-ABLAPL/31654/2025	PRAJNA SARITA MOHANTY	2025-10-16	1. Index page not signed. 2. name of Pet. No.8 in C.T. not tally with signature.
116	D-ABLAPL/31643/2025	BANSHIDHAR SATAPATHY	2025-10-16	1. Items in the Index not properly serial numbered. 2. No description about the Documents page marked from 8 to 26 in the Index. 3. Documents from page 8 to 26 not marked.
117	D-CRLMP/31778/2025	BISWOJEET LENKA	2025-10-16	PAGE NO. 14 NOT LEGIBLE
118	D-CRLREV/31497/2025	HIMANSHU SEKHAR MISHRA	2025-10-16	1. Vigilance copy not served 2. Good ground certificate not furnished.
119	D-TRPCRL/27567/2025	PRAVAT KUMAR MOHANTY	2025-10-16	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. petitioner no 4 not proper executed and age not mentioned
120	D-BLAPL/31550/2025	BIKASH CHANDRA PARIJA	2025-10-16	i) ABLPL no. 12655 of 2025 not mentioned in Reference certificate. ii) paragraph no. mentioned in Affidavit not correct
121	D-CONTC/40157/2025	ADV.	2025-10-16	17-REFERENCE CERTIFICATE NOT FURNISHED.
122	D-WP(C)/42068/2025	SANKAR PRAASAD PANI	2025-10-16	Court fee Rs.10.00 to be filed
123	D-CRLMC/31741/2025	SOUMYA JYOTI BISWAL	2025-10-16	1. C. Copy of F.I.R. under Annexure-1 and NBW under Annexure-4 to be filed. 2. As per impugned order under Annexure-4 the name of the Lower Court not reflected in the cause title.
124	D-FAO/42213/2025	SANTOSH KUMAR MAHANTY	2025-10-16	Court Fee 6/ paid, deficit 6/ to be paid
125	D-BLAPL/31383/2025	SUMITRA PATRA	2025-10-16	1. Annexures are not attested

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 16-10-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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